

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 13st day of *May, 2019*.

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A).
HON'BLE MR. ASHISH KALIA, MEMBER (J).**

Original Application Number. 330/00914/2015.

Mahesh Babu.

.....Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant: Shri Rajesh Kumar Srivastava (absent)
Advocate for the Respondents: Nand Lal Maurya

O R D E R

(Delivered by Hon'ble Ms. Ajanta Dayalan, A.M)

List revised. None has appeared for the applicant. It is observed that the counter has been filed way back in April 2016, but no rejoinder has been filed as yet. It is also seen from the order sheet that on previous listed dates i.e. 05.03.2019 and 10.04.2019, counsel for the applicant was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(ASHISH KALIA)
MEMBER- J.**

Anand...

**(AJANTA DAYALAN)
MEMBER- A.**